

**GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2538**

**TO BE ANSWERED ON 08 AUGUST, 2022**

**Measures to control fuel price rise**

**2538 Shri Vivek K. Tankha:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

(a) whether Government has formed any committee to check and manage the frequently fluctuating prices of petrol and diesel, if so, the details of the committee and its recommendations; and

(b) whether Government has taken measures to ensure the fuel prices are brought down and less reliance is placed on the international markets, if so, details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI RAMESWAR TELI)**

(a): No, Sir.

(b): Prices of petrol and diesel have been made market-determined with effect from 26.06.2010 and 19.10.2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of petrol and diesel in line with international product prices and other market conditions. The Central Government reduced the Central Excise duty on petrol and diesel by Rs. 5 and Rs. 10 per litre respectively effective from 4 November, 2021 and Rs. 8 and Rs. 6 per litre respectively effective from 22 May, 2022. The measure was aimed to give a further fillip to the economy and to boost consumption and keep inflation low, thus helping the poor and middle classes.

Various steps/initiatives have been taken by Government to bring down imports and increase the production of domestic crude oil. These inter-alia include Discovered Small Field Policy, Reforms in Hydrocarbon Exploration and Licensing Policy for enhancing domestic exploration and production of Oil & Gas 2019, Natural Gas Marketing Reforms 2020, Policy to promote and incentivize enhanced recovery methods for Oil and Gas, Redevelopment of existing matured fields and development of new/marginal fields, Revival of Sick Wells, improving recovery factors through the implementation of Improved Oil Recovery (IOR) and Enhanced Oil Recovery (EOR) techniques, etc. Government has also promoted wider private sector participation by streamlining approval processes including/through electronic single window mechanism. Further, Government has launched National Biofuel Policy, 2018 to boost availability of biofuels in the country and to increase the usage of alternate fuels like Ethanol, Bio-diesel, and Bio-CNG through ethanol blending, bio-diesel blending and Sustainable Alternative Towards Affordable Transportation (SATAT) initiatives respectively.